

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 577 OF 2024

IN THE MATTER OF:

NEWS ITEM TITLED "SOUTH DELHI POND A SEWAGE POOL WITH DEFUNCT STP" APPEARING IN THE TIMES OF INDIA DATED 19.04.2024

MEMO OF PARTIES (As Per ORDER DATED 22.05.2024)

NEWS ITEM TITLED "SOUTH DELHI POND A SEWAGE POOL WITH DEFUNCT STP" APPEARING IN THE TIMES OF INDIA DATED 19.04.2024

VERSUS

- 1. Delhi Pollution Control Committee,**
through its Member Secretary,
Building No. TC – 12 V, 6th Floor, C wing,
Delhi Secretariat, I.P Estate, Delhi – 110002
[Tel:- 011-47441576](tel:011-47441576), [011-23392306](tel:011-23392306)
Email: msdpcc@nic.in (Respondent no. 1)
- 2. Central Pollution Control Board,**
through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi 110032
Tel: 011-43102030
Email: mscb.cpcb@nic.in (Respondent no. 2)
- 3. CAO, Delhi Development Authority,**
Vikas Sadan, INA, New Delhi -110023.
Tel: 011-24661216
Email: cao@dda.org.in (Respondent no. 3)
- 4. District Magistrate,**
South Delhi. M.B. Road, Saket, New Delhi
Tel: 011-29535025
Email: dcsouth@nic.in (Respondent no. 4)